

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 27/KB/2016

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th January 2018, 10.30 A.M

Name of the Company		Sajan Kumar Bhagat HUF & Ors. -Versus- Lotus Homes.Ltd. & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. NIRNALYA DASGUPTA, Adv. }
 2. MR. SHOUNAK MITRA, Adv }
 3. MS. ARYAA CHATTERJEE, Adv }
 1. CS ROHIT KESHRI, PCS }
 2. CS RAHUL PARASRAM PURIA, PCS } Respondents

12/1/18
for the
petitioner

Order
12.1.18

ORDER

Ld. Counsel for the petitioners and the respondents is present.

List it on 06/03/2018.

Interim order passed earlier shall remain effective till next date of hearing.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)